ITEM NO.301 COURT NO.2 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 2/2025

IN RE : ORDER DATED 27/01/2025 PASSED BY LOKPAL OF INDIA AND ANCILLARY ISSUES

Date : 18-03-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ABHAY S. OKA

By Courts Motion

Shri Kapil Sibal, Sr. Adv.
Ms. Aparajita Jamwal,Adv.

Shri B.H. Marlapalle, Sr. Adv.
Mr. Anish Kr. Saurabh,ADv.
Mr. Ajit Pravin Wagh,Adv.

Shri Ranjit Kumar,Sr.Adv.

For Petitioner(s) :

For Respondent(s) :

Shri Tushar Mehta, Solicitor General
Mr. Kanu Agrawal,Adv.
Mr. Madhav Singhal,Adv.
Mr. Aman Mehta,Adv.
Mr. M.K. Maroria,Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. In pursuance to the notice issued by this Court, the complainant is personally present in the Court. He has already filed his memorandum of written submissions.

2. On a specific query being put to him, as to whether he would like to have assistance of a counsel from the Legal Aid Services. The complainant states that he has placed his submissions on record and therefore he does not need any legal assistance.

3. Be that as it may, this Court finds that it will be

Signature Not Verified
Digitally signed by
NARENDRA PRASAD
Date: 2025.03.19
14:49:14 IST
Reason:

appropriate that in addition to the learned senior counsel already assisting the Court, Shri Ranjit Kumar, learned senior counsel, also assist us as an Amicus Curiae. We, therefore, have requested Shri Ranjit Kumar, learned senior counsel, to assist us as an Amicus Curiae.

4. The request of the Court is graciously accepted by Shri Ranjit Kumar, learned senior counsel.

5. We direct the Registry to furnish a complete set of papers/pleadings to Shri Tushar Mehta, learned Solicitor General of India, Shri Kapil Sibal, Shri B.H. Marlapalle and Shri Ranjit Kumar, learned senior counsel.

6. The Registry is directed to accept the submissions of all the aforesaid senior counsel through their respective assisting counsel.

7. List the matter on 15th April, 2025 at 2.00 P.M.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR